

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/182/ (IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK COMMODITIES SERVICES LTD  
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. K. Arthikyan,  
Counsel for Respondent.

J. S.  
for S. K. SRINIVASAN.  
Counsel for Petitioner

**ORDER**

Counsel for petitioner present. Counsel for respondent also present. Counsel for petitioner stated that his client got settled in Australia. He prays time with an assurance to ensure that the matter get settled. At request, time is enlarged. Put up on 16.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))